

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 1924
TO BE ANSWERED ON 28.11.2016**

Irregularities in Universities

†1924. SHRIMATI NEELAM SONKER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the incidents of violation of various prescribed criteria and other irregularities and misconduct in the central universities have come into the notice of the Government;
- (b) if so, the details thereof;
- (c) whether some of the Vice- Chancellors of Central Universities are also involved in such irregularities and misconduct; and
- (d) if so, the action taken/proposed to be taken against guilty Vice-Chancellors/officers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a) to (d) : Yes, Madam. The Vice Chancellors of Visva Bharati and Pondicherry University have been dismissed on 16.2.2016 and 4.7.2016 respectively by the Visitor, on establishment of certain charges against them. Recently, the Show Cause notices have been issued to Jamia Millia Islamia, Aligarh Muslim University and University of Allahabad on some alleged administrative and financial irregularities.
